

National Company Law Tribunal



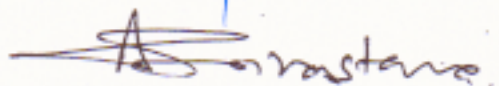
Allahabad Bench

CP NO. 14/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: Tej Kumar Book Depot Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zeyaul Haque	Advocate	Petitioner	
2.0.	R.P. Agarwal	Adv.	Resp.	
3.0	Abhishek Srivastava	Adv.	Resp.	

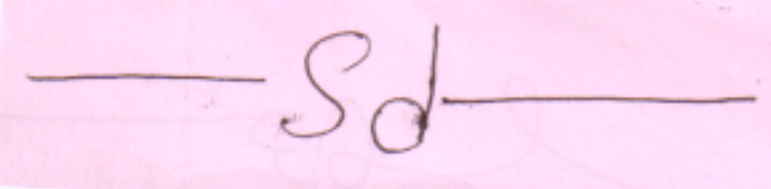
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Sh. Zeyaul Haque, Advocate for the petitioner. Sh. R.P. Agarwal, Advocate alongwith Sh. Abhishek Srivastava, Advocate for the respondent.

The case is fixed for the hearing. Sh. Rakesh Kumar, the observer of this Court has submitted its report in a sealed cover which is open in the court. A copy of the observer's report be supplied to the counsel for the petitioner and respondent as free of cost. So as to enable them to offer their comments, if any.

At this stage, Ld. Counsel for the petitioner raised further objection on non-supply some statutory documents by the respondent company to the petitioner and he is facing some difficulty in preparation of its rejoinder. We feel such needs to be decided after hearing the counsel for both the parties in next hearing.

The matter be listed on 16<sup>th</sup> November, 2017.

  
H.P. Chaturvedi, Member (Judicial)

Dated:25.10.2017

Typed by:  
Kavya Prakash  
(Stenographer)